

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CA(CAA)-68 (ND)/2017  
CA(CAA)-69(ND)/2017  
CA(CAA)-70(ND)/2017  
CA(CAA)-71(ND)/2017  
CA(CAA)-72(ND)/2017  
CA(CAA)-73(ND)/2017  
CA(CAA)-74(ND)/2017  
CA(CAA)-75(A) (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

**In the matter of:** M/s Caparo Renewables Ltd.  
M/s Caparo Engineering India Ltd.  
M/s Caparo Medical Product Pvt. Ltd.  
M/s Caparo Vehicle Products India Ltd.  
M/s Caparo Steep Technology Ltd.  
M/s Caparo BIO Engineering Ltd.  
M/s Caparo Engineering and Construction Ld.  
M/s Caparo Facility Management Services Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 230-232**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present:	Ms. Chinmayee Chandra, Advocate Mr. Atul N., Advocate
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**ORDER**

A request for adjournment is prayed for by the Ld. Counsel for the Applicants.

At her request, adjourned to 17<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**